NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 82/13	TP 53/16	For hearing	397/ 398	Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
0	Authira Newn Dua Associato 9972744862	Respondent 2-8.	
Ū	ARUN SRI KUMAR for keystone lastners 9886720984	Nempondent 1	Sem Lika
3	Prosautervi. JSagar Assoviales	RQ,9	HA.
4	Kaerishma Naghhoox 9886404400	Petitioner	1/4/6,5
	Amogh. CA.	Petitioner	(. J. 2H)

ORDER

Counsel for Petitioner is present. Counsels for Respondents are also present. Counsel for R4 reported to the Tribunal that, she has filed an Application and that, it has to be numbered. In this matter, registry is directed to number it. List it on 05/02/2018.

Member (T)

Member (J)